

# Bill Summary

## The Repealing and Amending Bill, 2019

- The Repealing and Amending Bill, 2019 was introduced in Lok Sabha on July 25, 2019 by the Minister of Law and Justice, Mr. Ravi Shankar Prasad. The Bill seeks to repeal 68 Acts in whole and makes minor amendments to two other laws.
- **Repealing certain laws in whole:** The Bill repeals 68 laws that have been listed in the First Schedule of the Bill. These include: (i) the Beedi Workers Welfare Fund Act, 1976, and (ii) the Motor Vehicles (Amendment) Act, 2001.
- **Amendment of certain laws:** The Bill makes minor amendments to two Acts which relate to substitution of certain words. The two Acts are: (i) the Income Tax Act, 1961, and (ii) the India Institutes of Management Act, 2017.

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